

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 584 of 2020**

**IN THE MATTER OF:**

**Andhra Pradesh State Financial Corporation**

**...Appellant**

**Versus**

**Kalptaru Steel Rolling Mills Ltd. & Anr.**

**...Respondents**

**Present:**

**For Appellant : Mr. Gautam Singh, Advocate**

**For Respondents : Mr. Anoop Prakash, Advocate for Caveator  
Mr. P.B.A. Srinivasan, Ms. Icchha Kalash and Mr.  
Avinash Mohapatra, Advocates for R-2**

**ORDER**  
**(Through Virtual Mode)**

**18.11.2020** Pleadings are complete. Written submissions have also been filed by the learned counsel for the parties.

Heard Mr. Gautam Singh, Advocate representing the Appellant. Hearing remained inconclusive.

Let the appeal be posted for hearing further arguments on **11<sup>th</sup> January, 2021.**

**[ Justice Bansi Lal Bhat ]**  
**Acting Chairperson**

**[ Justice Anant Bijay Singh ]**  
**Member (Judicial)**

**[ Dr. Ashok Kumar Mishra ]**  
**Member (Technical)**

/ns/gc/